

8 CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O. A. No. 260/00563 OF 2016
Cuttack, this the 8th day of September, 2016

CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (J)
HON'BLE MR. R.C. MISRA, MEMBER (A)

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Laba Kumar Mahanta,
aged about 35 years,
S/o Late Indrajit Mahanta,
At – Baitalupjada, PO- Chudamani,
PS- Rai Bania, Dist- Balasore
presently working as GDS BPM,
Chudamani Branch Post Office,
At/PO- Chudamani, Dist- Balasore.

.....Applicant

By the Advocate(s)-M/s. R.N.Parija, S.P.Nayak.

-Versus-

Union of India Represented through its

1. Secretary,
Ministry of Communication & Information Technology,
Department of Post,
New Delhi-110011.
2. Chief Post Master General,
Odisha Circle,
Bhubaneswar- 751001.
3. Director of Post Offices,
O/o the Chief Post Master General,
Odisha Circle,
Bhubaneswar- 751001.
4. Inspector of Posts,
Jaleswar West Sub-Division,
Jaleswar, Dist- Balasore-756038.
5. Superintendent of Posts,
At/PO/PS/Dist- Balasore.

... Respondents

(Advocate: Mr. B.P.Nayak)

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ORDER (ORAL)

R.C.MISRA, MEMBER (ADMN.):

Heard Mr. R.N.Parija, Ld. Counsel for the Applicant, and Mr. B.P.Nayak, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents, on whom a copy of this O.A. has already been served, and perused the materials placed on record.

2. This O.A. has been filed by the applicant under Section 19 of the Administrative Tribunals Act, 1985 challenging the Advertisement under Annexure-A/4 to the extent not providing any reservation to the OBC candidates including age relaxation.

3. When the matter came up for the first time before this Tribunal for admission, Mr. B.P.Nayak, Ld. ACGSC, was directed to ascertain the provision for reservation for OBC as well as the status of the recruitment/advertisement. Today, Mr. Nayak submitted that as per rules and the instructions received by him from competent authority, there is no provision of reservation for OBC candidate. However, as we find that the representation, which was preferred by the applicant on 12.07.2016 to the Postal Director, Office of Director, Odisha Circle, Bhubaneswar, with copy marked to Chief Post Master General, Odisha Circle (Respondent No.2) and Superintendent of Posts (Respondent No.5), is pending, we do not think it proper to keep this matter pending in view of the submission made by Mr. Nayak.

4. In view of the above, without entering into the merit of this case, we dispose of this O.A at the stage of admission itself by directing Respondent No. 2, i.e. Chief Post Master General, Odisha Circle, to whom a copy of the representation has been marked, to consider the representation dated 12.07.2016, if the same has been preferred and is still pending consideration,

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and communicate the result thereof to the applicant by way of a reasoned and speaking order within a period of two weeks from the date of receipt of a copy of this order.

5. With the aforesaid observation and direction, the O.A. is disposed of at the stage of admission itself. No costs.

6. On the prayer made by Mr. Parija, Learned Counsel appearing for the applicant, copy of this order, along with paper book, be sent to Respondent No. 2 by Speed Post for which he undertakes to file the postal requisites by 09.09.2016.


(R.C.MISRA)
MEMBER (A)


(A.K.PATNAIK)
MEMBER(J)

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